

BEFORE THE NATIONAL GREEN TRIBUNAL
PRICIPAL BENCH, NEW DELHI
EXECFUTION APPLICATION NO.29 /2018

IN

O.A.NO.386/2016

SOCIETY FOR PROTECTION OF CULTURE, HERITAGE,
ENVIRONMENT, TRADITIONS AND PROMOTION OF NATIONAL
AWARENESSAPPLICANT

VERSUS

NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS.

.....RESPONDENT(S)

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DEPONENT/NHIDCL.

Through

Alok Jain

ALOK KUMAR JAIN
Advocate

Enrol.no. D/241/1985

Chamber No.501,

L.C. BLOCK-III,

DELHI HIGH COURT NEW DELHI,

Mobile No. 09867569924)

E-mail: akjadv@yahoo.com

Dated: 31.07.2020

Place: New Delhi

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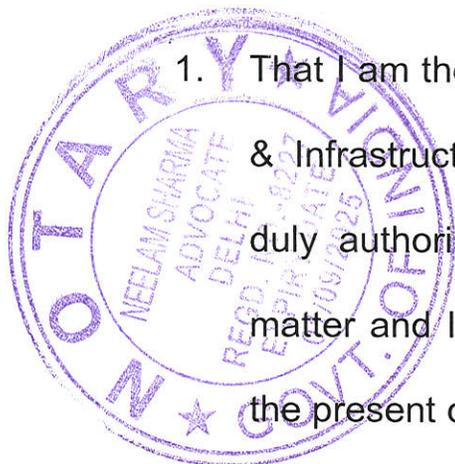
NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS.

.....RESPONDENT(S)

**ADDITIONAL AFFIDAVIT BEING FILED ON BEHALF OF THE
NATIONAL HIGHWAYS & INFRASTRUCTURE
DEVELOPMENT CORPORATION LIMITED**

I, Vivekanand Jaiswal, Aged about 65 years, S/o Late Shri Motilal Jaiswal, working as Dy. General Manager (Tech.) National Highways & Infrastructure Development Corporation Ltd., having its Corporate Office at 3rd Floor, PTI Building, 4, Parliament Street, New Delhi-110001, do hereby solemnly affirm and declare as under:

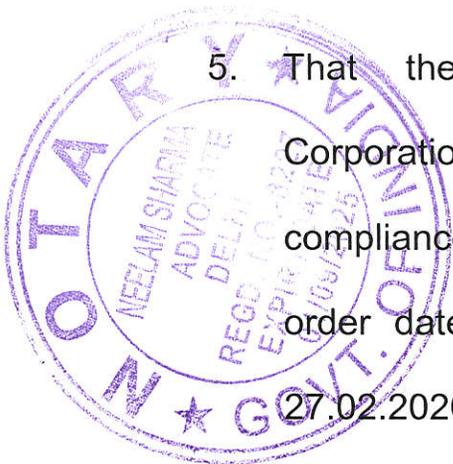
1. That I am the authorised representative of the National Highways & Infrastructure Development Corporation Ltd. and have been duly authorised vide letter dated 30.07.2020 in the captioned matter and I am acquainted with the facts and circumstances of the present case on the basis of records available of NHIDCL and as such competent to swear the present affidavit on behalf of



(Handwritten signature)

National Highways & Infrastructure Development Corporation Ltd.(NHIDCL).

2. Present additional affidavit is being filed in addition to the Compliance report filed earlier on 27th February 2020 in compliance of order dated 3.12.2019 passed by this Hon'ble Tribunal.
3. That the Hon'ble Tribunal vide order dated 3.12.2019 had directed the National Highways & Infrastructure Development Corporation Ltd. to file the affidavit giving complete information in terms of the said order before the next date.
4. That the Hon'ble Tribunal had directed the parties to provide the information in a tabulated format giving details in cumulative manner on quarterly basis for last one year on state-wise numbers and extent of encroachments removed in the quarter for the last one year and number of direct openings created on the national Highways and action taken. Similarly to provide details with regard to provision and maintenance of green belt on either side of the Highways and survival percentage of trees/sapling plants.
5. That the National Highway Infrastructure Development Corporation Ltd. had taken all possible steps to ensure the compliance of the directions issued by the Hon'ble Tribunal vide order dated 3.12.2019 and accordingly filed an affidavit on 27.02.2020 in compliance of order dated 3.12.2019.



[Handwritten signature]

6. On 18.6.2020 the above matter was again listed before the Hon'ble Tribunal. The Hon'ble Tribunal was pleased to observe vide said order that the Affidavit filed by the NHIDCL is not adequate. Therefore now an additional affidavit is being filed in compliance of order dated 3.12.2019 wherein every effort has been made to provide the detailed information in terms of order dated 3.12.2019.

Present Additional affidavit is being filed on the basis of information derived from the records maintained by the Regional offices of National Highways & Infrastructure Development Corporation Ltd.

7. That the requisite data are annexed herewith as Annexures N-1 to N-4.
8. That the Status of encroachment and encroachments removed on the Highways under NHIDCL in respect of all the North Eastern States, State of J&K, West Bengal and Utrakhand have been shown in Annexure N1. Similarly the summary of plantation regarding number of plants planted and future plan for plantation where ever possible have been shown in Annexure N2. Availability of space for plantation in north Eastern States and other states/ areas under NHIDCL have been given in Annexure N-3. There is no direct openings on the Highways under NHIDCL as shown in Annexure N4.



VERIFICATION

31 JUL 2020

Verified at New Delhi on this _____ day of July, 2020 that the contents of above affidavit are true and correct to my knowledge as derived from the records of National Highways & Infrastructure Development Corporation Ltd., as maintained in ordinary course of business. No part of it is false and nothing material has been concealed therefrom.

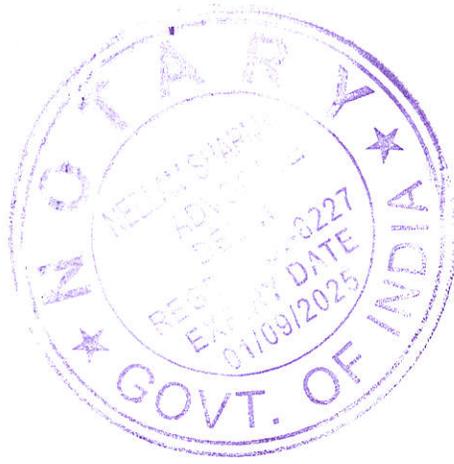
Identified by
Sonal
31.7.2020



Identify the Deponent who has signed/put T. In my presence

ATTESTED

NOTARY (Govt. of India)
Neelam Sharma
Advocate
Ch. No.165A, Gate No. No.11,
Patiala House Courts,
New Delhi-110001
(M): 9899408301



31 JUL 2020

S.N O.	State	Detail of NH Stretch where encroachment has occurred	Extent of Encroachment		Removed		Where encroachment not removed	Status of Encroachment	Nature of Encroachment/ Remarks
			No. of Encroachment	Area of Encroachment (in Ha.)	No. of Encroachment	Area of Encroachment (in Ha.)			
State : Arunachal Pradesh									
1	Arunachal Pradesh	Nil	-	-	-	-	-	-	-
State : Meghalaya									
2	Meghalaya	Nil	-	-	-	-	-	-	-
State : Andaman & Nicobar Islands									
3	A & N Islands	Nil	-	-	-	-	-	-	-
State : Manipur									
4	Manipur	Nil	-	-	-	-	-	-	-
State : Assam (Tezpur)									
5	Assam	Nil	-	-	-	-	-	-	-
State : Assam (Jorhat)									
		403+200 to 403+250 LHS	-	-	1	60	-	-	-
		403+570 to 403+770 LHS	1	250	-	-	-	-	Yes Oil India pipe Line
		404+050 to 404+100 RHS	-	-	1	100	-	-	-
		406+400 to 406+450 RHS	-	-	1	84	-	-	-

6	ASSAM	NUMALIGARH- JORHAT	409+500 to 409+550 LHS	1	275	-	-	-	-	-	-	-	-	Yes	Shop WILL Tower
			414+500 to 414+550 RHS	-	-	1	120	-	-	-	-	-	-	-	-
			416+600 to 416+650 LHS	-	-	1	200	-	-	-	-	-	-	-	-
			418+420 to 418+470 LHS	-	-	1	300	-	-	-	-	-	-	-	-
			418+680 to 418+750 RHS	-	-	1	960	-	-	-	-	-	-	-	-
			419+350 to 419+400 LHS	-	-	1	130	-	-	-	-	-	-	-	-
			423+350 to 423+400 RHS	-	-	1	65	-	-	-	-	-	-	-	-
			423+500 to 423+510 LHS	-	-	1	30	-	-	-	-	-	-	-	-
			423+570 to 423+670 LHS	-	-	1	900	-	-	-	-	-	-	-	-
			426+050 to 426+100 RHS	-	-	1	100	-	-	-	-	-	-	-	-
			442+050 to 442+100 LHS	-	-	1	350	-	-	-	-	-	-	-	-
			444+450 to 444+500 RHS	-	-	2	250	-	-	-	-	-	-	-	-
			447+100 to 447+150 LHS	-	-	1	220	-	-	-	-	-	-	-	-
			449+150 to 449+200 LHS	-	-	1	300	-	-	-	-	-	-	-	-
			451+440 to 451+480 LHS	-	-	1	390	-	-	-	-	-	-	-	-
			451+500 to 451+540 RHS	1	640	-	-	-	-	-	-	-	-	Yes	RRL Sub-Station
			453+070 to 453+130 RHS	1	90	-	-	-	-	-	-	-	-	Yes	Residential Building
			453+650 to 453+700 RHS	1	250	-	-	-	-	-	-	-	-	Yes	Residential Building
			453+000 to 453+050-RHS	-	-	1	22	-	-	-	-	-	-	-	-
			453+050 to 453+070-LHS	-	-	2	26	-	-	-	-	-	-	-	-
			453+100 to 453+120-RHS	-	-	1	20	-	-	-	-	-	-	-	-
			453+150 to 153+200-RHS	-	-	3	27	-	-	-	-	-	-	-	-

453+310 to 453+320-LHS	1	24	-	-	-	-	-	-	Yes	Shop
453+520 to 453+560-RHS	-	-	4	45	-	-	-	-	-	-
453+560 to 453+580-RHS	1	30	-	-	-	-	-	-	Yes	Residential Building
453+580 to 453+600-RHS	-	-	4	45	-	-	-	-	-	-
453+660 to 453+670-LHS	1	70	-	-	-	-	-	-	Yes	Hotel
453+700 to 453+750-RHS	-	-	2	15	-	-	-	-	-	-
454+050 to 454+090-RHS	1	40	-	-	-	-	-	-	Yes	Boundary Wall
455+300 to 455+320-LHS	1	25	-	-	-	-	-	-	Yes	Commercial Building
455+700 to 455+750-LHS	-	-	1	10	-	-	-	-	-	-
457+320 to 457+400-LHS	-	-	3	40	-	-	-	-	-	-
457+400 to 457+500-LHS	-	-	6	100	-	-	-	-	-	-
458+120 to 458+150-RHS	-	-	1	25	-	-	-	-	-	-
458+660 to 458+760-RHS	1	100	-	-	-	-	-	-	-	-
461+750 to 461+790-RHS	1	80	-	-	-	-	-	-	Yes	Land and Tree
462+390 to 462+500-RHS	-	-	8	92	-	-	-	-	-	-
462+500 to 462+570-RHS	1	25	-	-	-	-	-	-	Yes	Boundary Wall
462+820 to 462+850-RHS	1	50	-	-	-	-	-	-	Yes	Boundary Wall
463+100 to 463+130-LHS	-	-	2	24	-	-	-	-	-	-
463+500 to 463+550-LHS	-	-	3	75	-	-	-	-	-	-
464+000 to 464+030-RHS	-	-	3	18	-	-	-	-	-	-
464+950 to 465+000-LHS	-	-	5	81	-	-	-	-	-	-

7	ASSAM	JORHAT-JHANJI	465+000 to 465+050-LHS	-	-	2	24	-	-	-	-	-	-
			466+300 to 466+320-LHS	-	-	3	10	-	-	-	-	-	-
			466+710 to 466+820-LHS	-	-	7	84	-	-	-	-	-	-
			468+190 to 468+250-LHS	-	-	2	16	-	-	-	-	-	-
			469+910 to 469+950-LHS	-	-	1	5	-	-	-	-	-	-
			470+370 to 470+400-LHS	-	-	8	175	-	-	-	-	-	-

470+550 to 470+580-RHS	1	1200	-	-	-	-	-	-	-	Yes	Police Station
470+600 to 470+650-RHS	-	-	1	12	-	-	-	-	-	-	-
471+110 to 471+130-RHS	1	100	-	-	-	-	-	-	-	Yes	PHE Building
471+300 to 471+400-LHS	1	15	-	-	-	-	-	-	-	Yes	Residential Building
471+860 to 471+870-RHS	1	30	-	-	-	-	-	-	-	Yes	Residential Hut
472+200 to 472+280-LHS	-	-	5	75	-	-	-	-	-	-	-
472+700 to 472+750-LHS	-	-	5	69	-	-	-	-	-	-	-
472+850 to 473+000-LHS	-	-	3	125	-	-	-	-	-	-	-
473+172 to 473+272-LHS	-	-	10	400	-	-	-	-	-	-	-
473+310 to 473+350-LHS	-	-	4	120	-	-	-	-	-	-	-
474+000 to 474+050-LHS	-	-	1	20	-	-	-	-	-	-	-
474+600 to 474+700-LHS	-	-	5	120	-	-	-	-	-	-	-
474+745 to 474+760-RHS	1	120	-	-	-	-	-	-	-	Yes	Residential Hut
475+200 to 475+250-LHS	-	-	4	90	-	-	-	-	-	-	-
476+570 to 476+600-RHS	-	-	2	60	-	-	-	-	-	-	-
476+900 to 476+950-RHS	-	-	2	30	-	-	-	-	-	-	-
477+200 to 477+250-RHS	-	-	2	30	-	-	-	-	-	-	-
477+500 to 477+570-RHS	-	-	8	100	-	-	-	-	-	-	-
477+600 to 477+650-RHS	-	-	2	36	-	-	-	-	-	-	-
477+750 to 477+800-LHS	-	-	4	52	-	-	-	-	-	-	-
479+100 to 479+150-LHS	-	-	1	36	-	-	-	-	-	-	-
480+000 to 480+549-LHS	-	-	32	1136	-	-	-	-	-	-	-

Summary of Plantation												
S. No.	Regional Offices	BO	No. of Plants Planted (01 April, 2019 to 31 March, 2020)			Old Plantation during December, 2018 to April, 2019	Cumulative Plantation (6+7=8)	Future Plan for Plantation FY-2020-21			Provision and maintenance of green belt on either side of highways and survival percentage of trees/saplings planted.	
			Median	Avenue	Total			Median	Avenue	Total		
1	Itanagar	Roing,Ziro,Namsai	-	-	-	State : Arunachal Pradesh 20037	20037	-	-	-	-	-
2	Guwahati	Shillong, Tura	-	-	-	State : Meghalaya	-	-	-	-	-	-
3	Guwahati	Tezpur, Jorhat, Silchar, Dhubri	50	30	80	State : Assam	80	-	166	166	-	-
4	Portblair	Mayabunder	-	-	-	State : Andaman & Nicobar Islands	-	-	-	-	-	-
5	Agartala	Tellamura, Kumarghat	Nil	7985	-	State : Tripura	-	-	-	-	-	-
6	Gangtok	Ranipool, Rhenock, Gyalsing	-	-	-	State : Sikkim	-	-	2061	-	-	-
7	Jammu & Srinagar	Akhnoor, Kishtwar, Leh	Nil	-	-	State : J&K	-	-	-	-	-	-
8	Imphal	Churachandpur, Ukhrul	-	-	-	State : Manipur	-	-	-	-	-	-
9	Aizawl	Aizawl, Seing, Lunglei, Lawangtlai	Nil	Nil	Nil	State : Mizoram	Nil	-	-	-	-	-
10	Gangtok	Ranipool	-	-	-	State : West Bengal	Nil	-	-	-	-	-
11	Kohima	Dimapur, Mokokchung, Pfitse	-	-	-	State : Nagaland	13820	3850	17670	-	-	-
12	Dehradun	Chamoli, Uttarkashi	Nil	Nil	Nil	State : Uttarakhand	Nil	-	-	-	-	-

S. NO.	Name of the Project	Length (in Km)	Configuration	ROW (in m)	No. of Plants to be planted (FY -2019-20)			Highways where no space is left for ensuring green belt on the sides
					Contractor	Govt.	Private	
State : Arunachal Pradesh								
1	2-laning of Mahadevpur-Burshishing road section of NH-52B from km 0.00 to km 25.135 in the state of Arunachal Pradesh package of SARDP-NE.	25.135	2L	24	-	-	-	-
2	2-laning of Bpridumsa-Namchik road (Burt Dihing-Jairampur) road on NH-52B, (new NH-215) from km 0.15 (starting chainage near Burt Dihing Bridge) to km 22.380 (length 22.23 km) in the State of Arunachal Pradesh under Arunachal Pradesh package of SARDP-NE on EPC basis.	22.23	2L	24	-	-	-	-
3	2-laning of Akajan-Likabali-Bame Road from design km 12.00 to km 33.00 on EPC basis under SARDP-NE in the State of Arunachal Pradesh	21.00	2L	24	-	1128	-	No Space Available
4	2-laning of Akajan-Likabali-Bame Road from design km 33.00 to km 65.81 on EPC basis under SARDP-NE in the State of Arunachal Pradesh	32.81	2L	24	-	1880	-	No Space Available
5	2-laning of Akajan-Likabali-Bame Road from design km 65.810 to km 91.928 on EPC basis under SARDP-NE in the State of Arunachal Pradesh	26.12	2L	24	800	-	-	Tree plantation work is planned for the next year from April-2021 to June-2021.
6	Joram-Koloriang Road with paved shoulder Joram-Koloriang Road with paved shoulder (NH-713) from design km 20.00 to km 32.05	12.05	2L	24	-	386	-	-
7	Joram-Koloriang Road with paved shoulder Joram-Koloriang Road with paved shoulder (NH-713) from design km 32.05 to km 44.00	11.95	2L	24	-	386	-	-
8	Joram-Koloriang Road with paved shoulder Joram-Koloriang Road with paved shoulder (NH-713) from design km 44.00 to km 59.363	15.363	2L	24	-	144	-	-
9	Joram-Koloriang Road with paved shoulder Joram-Koloriang Road with paved shoulder (NH-713) from design km 59.363 to km 77.363	18.00	2L	24	-	230	-	-
10	2-laning of Joram-Koloriang Road with paved shoulder (NH-713) from design km 77.363 to km 92.363 on EPC Mode under SARDP-NE in the State of Arunachal Pradesh	15.00	2L	24	-	-	-	-
11	2-laning of Joram-Koloriang Road with paved shoulder (NH-713) from design km 92.363 to km 107.363 on EPC Mode under SARDP-NE in the State of Arunachal Pradesh	15.00	2L	24	-	-	-	-
12	2-laning of Joram-Koloriang Road with paved shoulder (NH-713) from design km 107.363 to km 122.353 on EPC Mode under SARDP-NE in the State of Arunachal Pradesh	14.99	2L	24	-	-	-	-
13	2-laning of Joram-Koloriang Road with paved shoulder (NH-713) from design km 122.353 to km 138.389 on EPC Mode under SARDP-NE in the State of Arunachal Pradesh	16.04	2L	24	-	-	-	-
14	Two Laning of Existing Hunli-Anini Road on EPC Basis From Design Km 21.500 to Km37.500 (Existing Km 21.450 to Km 40.160) in the State of Arunachal Pradesh Under SARDP-NE	16	2L	24	-	154	-	-
15	Two Laning of Existing Hunli-Anini Road on EPC Basis From Design Km 37.500 to Km 53.500 (Existing Km 40.160 to Km 56.320) in the State of Arunachal Pradesh Under SARDP-NE	16	2L	24	-	462	-	-
16	Two Laning of Existing Hunli-Anini Road on EPC Basis From Design Km 53.500 to Km 92.500 (Existing Km 56.320 to Km 97.650) in the State of Arunachal Pradesh Under SARDP-NE	39	2L	24	-	376	-	-
17	Two Laning of Existing Hunli-Anini Road on EPC Basis From Design Km 92.500 to Km 106.20 (Existing Km 97.650 to 13.9Km 111.600) in the State of Arunachal Pradesh Under SARDP-NE	13.7	2L	24	-	132	-	-
18	Two Laning of Existing Hunli-Anini Road on EPC Basis From Design Km 106.200 to Km 120.300 (Existing Km 111.60 to Km 126.875) in the State of Arunachal Pradesh Under SARDP-NE	13.8	2L	24	-	133	-	-
19	Construction of Two Laning of Existing Hunli-Anini From Design Km 120.00 to Km 130.30 (Total Length = 10.300 Km) in the State of Arunachal Pradesh on EPC basis Under SARDP-NE	10.3	2L	24	-	100	-	-

20	Construction of 2 lane road with Paved Shoulders from Km 16.00 of Roing Hunji Section to Km 21.500 of Hunli-Amini Road (Greenfield Alignment) (NH-313) (Total Length = 74.863 Km) in Arunachal Pradesh under Arunachal Pradesh Package of SARDP-NE on Engineering Procurement and Construction (EPC) Basis	74.86	2L	24	20037	-	-	-	-
21	2-Laning of Akajan-Likabali-Bame Road from design km 12.00 to km 33.00 on EPC basis under SARDP-NE in the State of Arunachal Pradesh	21.00	2L	24	-	1128	-	-	No Space Available
22	2-Laning of Akajan-Likabali-Bame Road from design km 33.00 to km 55.81 on EPC basis under SARDP-NE in the State of Arunachal Pradesh	32.81	2L	24	-	1880	-	-	No Space Available
23	2-Laning of Akajan-Likabali-Bame Road from design km 55.810 to km 91.928 on EPC basis under SARDP-NE in the State of Arunachal Pradesh	26.12	2L	24	800	-	-	-	Tree plantation work is planned for the next year from April-2021 to June-2021.
State : Meghalaya									
24	Ranikor to Nongri	33.25	Two laning with earthen Shoulder	24	-	-	-	-	-
25	Tura to Dalu (NH-51)	51.54	Two laning with paved shoulder	20m-30m	Nil	Nil	Nil	Nil	-
State : Assam									
26	Four Laning from Biswanath Chariali to Gohpur from Km 208 to Km 265.50 of NH-52 in Assam under SARDP-NE phase 'A' project on EPC Basis	44 KM	4L	45-60m	-	-	-	-	-
27	Four laning of Dolabari to Jannuguri Section from Km 17.300 of NH-37A to Km 182.000 of NH-52 in the State of Assam under SARDP-NE, Phase A on EPC mode	18.81 KM	4L	60-90m	-	-	-	-	-
28	Development and Up-gradation of 4 laning of NH 52A from Gohpur (Km 264.10 on NH 52A) to Holongri (km 20.370 on NH 52A) Total Length = 10.080 Km in the state of Assam on EPC Basis	9.62 Km	4L	45-60	-	-	-	-	-
29	Jannuguri to Biswanath Chariali	26 KM	4L	45m	-	-	-	-	-
30	4-laning of NH-37A from km 0.00 (Kaliabor Tiniali road junction) to Km17.300 (Dolabari road Junction) including construction of new Brahmaputra bridge on EPC basis in the state of Assam under Phase A of SARDP-NE	14.01	4L	45-60	60	Nil	Nil	Nil	-
31	Nagaon to Telagaon	10.00 KM	4L	45m	-	-	-	-	-
32	Telagaon to Rangagara	8.40 KM	4L	45	-	-	-	-	-
33	Rangagara to Kaliabor Tiniali	18.315 KM	4L	45-60m	-	-	-	-	-
34	Rehabilitation and augmentation of the four laning of Numaligarh to Jorhat Section from Km 402.50 to Km 453.00 of NH-37 except construction of Dergaon Bypass from Km 426.800 to Km 437.420 in the State of Assam under SARDP-NE Phase 'A' Project on EPC basis	39.72Km	2 lane to 4 lane	60Mtr	1100Nos	-	-	-	-
35	Four laning of Jorhat to Jhanji section of NH-37 from Km 453.000 to Km 491.050 (Design Km 453.000 to Km 490.800) in the State of Assam under EPC basis	37.800 km	2 lane to 4 lane	60 m	0	-	-	-	-
36	Four laning of Jhanji to Demow section from km. 491.050 to km. 535.250 of NH-37 in the state of Assam under SARDP on Engineering Procurement and Construction (EPC) Mode.	44 Km	2 lane to 4 lane	60 m	Nil	Nil	Nil	Nil	-
37	Four laning of Demow to end of Moran By pass section from km. 535.250 to km. 561.700 of NH-37 in the state of Assam under SARDP on Engineering Procurement and Construction (EPC) mode.	26.9 Km	2 lane to 4 lane	60 m	Nil	Nil	Nil	Nil	-
38	Four laning of End of Moran By pass from (km. 561.700) to Bogbeel Junction near Lapketeta (km. 580.778) of NH-37 in the state of Assam under SARDP on Engineering Procurement and Construction (EPC) mode.	19.078 Km	2 lane to 4 lane	60 m	Nil	Nil	Nil	Nil	-
39	Re-Alignment of NH-37 from Bogbeel Junction at Km. 581.700 to 59.147 under SARDP-NE (Total Length 15.447 Km) in the state of Assam (Dibrugarh Bypass)	15.447 Km	2-Lane	(1) 45.00 m for 1.72 Km (2)60.00 m for 13.72 Km	300 nos.	-	-	-	-

40	Two laning with paved shoulder of NH-53 from Silchar to Badarpur section from Km. 6.25 to Km. 10.40 (Total Length 4.77 Km.) in the state of Assam on EPC basis under SARDP-NE	4.77 Km	2 L + P.S.	12 m. to 35.99 m.	166 Nos.	NIL	NIL	-
42	Four Laning of Existing Balachera to Harangajao Section of NH-54 Ext. from Km 244.000 to Km 275.000 in the state of Assam on EPC basis	25.25	Widening to 4 lane	45	NIL	NIL	NIL	-
42	Tamenglong -Khongsang	37.974	State : Manipur	-	NIL	NIL	NIL	-
43	Imphal-Moreh, Pkg-1 (Km 330 to Km 350) Imphal-Moreh, Pkg-2 (Km 350 to Km 395)	20 45	4L+PS 2L+PS	30m 20m-30m	NIL NIL	NIL NIL	NIL NIL	-
44	NIL		State : Tripura		NIL			
45	Improvement/Widening to two Laning with paved shoulder of Udaiapur - Sabroom Section from Km 55.000 To Km 128.712 of NH-08 in the State of Tripura under SARDP-NE Phase "A" on EPC Basis.	73.712 km	-	-	NIL	-	-	-
46	Improvement/Widening to two Laning with paved shoulder of Agartala-Udaiapur Section from Km 6.800 To Km 55.000 of NH-08 in the State of Tripura under SARDP-NE Phase "A" on EPC Basis.	48.2 km	-	-	7985	-	-	-
47	Singtam-Tarku	16	State : Sikkim	20 m-30 m	NIL	NIL	NIL	-
48	Tarku-Ravangla	16.5	2L+P.S	20m -30m	NIL	NIL	NIL	-
49	Alternate Highway from Rhenock-Pakyong	26.706	2L+P.S	20 m-30 m	NIL	NIL	NIL	-
50	Ranipool-Pakyong	16.17	2L+P.S	20 m-30 m	NIL	NIL	NIL	-
51	Jammu-Akhnoor	25.55	4L+P.S	30 m& 40 m(Pkg-2) 30 m& 35 m(Pkg-3)	NIL	NIL	NIL	-
52	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-1	59.919	2L + P.S.	24	-	-	-	-
53	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-2	53.622	2L + P.S.	24	-	-	-	-
54	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-3	42.824	2L + P.S.	24	-	-	-	-
55	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-4	44.965	2L + P.S.	24	-	-	-	-
56	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-5	36.401	2L + P.S.	24	-	-	-	-
57	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-6	47.272	2L + P.S.	24	-	-	-	-
58	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-7	40.344	2L + P.S.	24	-	-	-	-
59	Aizawl-Tuiwang NH-2 (OID NH-54) PKG-8	42.821	2L + P.S.	24	-	-	-	-
60	NIL		State : West Bengal		NIL			
61	Four laning of existing Dimapur-Kohima road from design km 123.840 to Km 138.775 (existing Km 124.100 to km 140.000) excluding Dimapur & Kohima Bypass, in the State of Nagaland under SARDP-NE through an Engineering, Procurement & Construction (EPC) Contract	14.94	4-lane	45	4729	-	-	-
62	Four laning of existing Dimapur-Kohima road from design km 138.775 to km 152.490 (existing km 140.00 to km 156.00) excluding Dimapur & Kohima Bypass, in the State of Nagaland under SARDP-NE through an Engineering,	13.72	4-Lane	45	4496	-	-	-

63	Four laning of existing Dimapur-Kohima road from design km 152.490 to km 166.700 (existing km 156.00 to km 172.90) excluding Dimapur & Kohima Bypass, in the State of Nagaland under SARDP-NE through an Engineering.	14.21	4 Lane	60	4595	-	-	-
64	Construction of Four Six laning from km 132.375 to km 153.058 (Total new alignment length 20.683 km) of Dabaka-Dimapur section of NH-36 & NH-39 in the state of Nagaland on EPC basis.	20.68	4 Lane	60	850	-	-	-
65	Construction of Dimapur Bypass (Assam Portion) of 4/6 lane pavement on EPC basis from existing Km 159.400 of NH-36 to existing Km 102.500 of NH-39 and upto end point of Assam portion (Design Km 118.050 to design Km 132.375) (length 14.325 Km)	14.33	4 Lane	60	3000	-	-	-
66	Construction of two-lane with hard shoulders of Putsero-Phek road on EPC basis from existing Km 00.000 to Km 19.900 [Design Km 00.000 to Km 20.000] (Design Length - 20.00 Km) in the state of Nagaland under SARDP-NE (Package-I)	20.00	2 Lane		800	-	-	-
67	Construction of two-lane with hard shoulders of Putsero-Phek road on EPC basis from existing Km 19.900 to Km 40.090 [Design Km 20.000 to Km 40.000] (Design Length - 20.00 Km) in the state of Nagaland under SARDP-NE (Package-II)	20.00	2 Lane	22-24	800	-	-	-
68	Construction of two-lane with hard shoulders of Putsero-Phek road on EPC basis from existing Km 40.090 to Km 65.300 [Design Km 40.000 to Km 62.558] (Design Length - 22.558 Km) in the state of Nagaland under SARDP-NE (Package-III)	22.56	2 Lane		904	-	-	-
69	Construction of 2 lane with hard shoulder of Kohima – Jessami road on NH-29 from existing Km 7.88(Near Chedama Jn) to existing Km 30.474 (Near Chakhabama) (Design Km 7.88 to Km 29.6)- Length 21.72 Km under Bharatnala Pariyojana on EPC mode (Package- I)	21.72	2 Lane		NIL	-	-	-
70	Construction of 2 lane with hard shoulder of Kohima – Jessami road on NH-29 from existing Km 30.474 (Near Kidwema road Chakhabama) to existing Km 53.22 (Near Kikruna Village) (Design Km 29.6 to Km 51.5)- Length 21.90 Km under Bharatnala Pariyojana on EPC mode (Package-II)	21.90	2 Lane		NIL	-	-	-
71	Construction of 2 lane with hard shoulder of Kohima – Jessami road on NH-29 from existing Km 53.22 (Near Kikruna Village) to existing Km 76.32 (Near Mesuluni Village) (Design Km 51.50 Km 74.2)- Length 22.70 Km under Bharatnala Pariyojana on EPC mode (Package- III)	22.70	2 Lane	20-24	NIL	-	-	-
72	Construction of 2 lane with hard shoulder of Kohima – Jessami road on NH-29 from existing Km 76.32 (Near Mesuluni Village) to existing Km 98.38 (Near Chizami Village) (Design Length 21.50 Km) under Bharatnala Pariyojana on EPC mode (Package- IV)	21.50	2 Lane		NIL	-	-	-
73	Construction of 2 lane with hard shoulder of Kohima – Jessami road on NH-29 from existing Km 98.38 (Near Chizami Village) to existing Km 120.367 (Nagaland/Maniipur Border) (Design Km 97.70 to Km 117.20) Design Length 21.50 Km under Bharatnala Pariyojana on EPC mode (Package- V)	21.50	2 Lane		NIL	-	-	-
74	Rudraprayag-Joshimath							
State : Uttarakhand								
					NIL			

Annexure - N4

Direct Openings		
S. No.	Name of the Project	No. Of Direct Openings
State : Arunachal Pradesh		
1	-	NIL
State : Meghalaya		
2	Ranikor to Nongjiri	NIL
State Assam		
3	4-laning of NH-37A from	Nil
State :Manipur		
4	NIL	Nil
State :Andaman & Nicobar Islands		
5	NIL	Nil
State :J&K		
6	NIL	Nil
State :Mizoram		
7	NIL	Nil
State :Sikkim		
8	NIL	Nil
State :West Bengal		
9	NIL	Nil
State :Nagaland		
10		Nil
State : Uttarakhand		
11	-	Nil
State : Tripura		
12	-	Nil



राष्ट्रीय राजमार्ग एवं अवसंरचना विकास निगम लिमिटेड

सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार
तीसरी मंजिल, पीटीआई बिल्डिंग, 4-संसद मार्ग, नई दिल्ली 110001

National Highways & Infrastructure Development Corporation Limited

Ministry of Road Transport & Highways, Govt. of India
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CIN: U45400DL2014GOI269062

सार्वजनिक क्षेत्र का उपक्रम

A PUBLIC SECTOR UNDERTAKING

No. NHIDCL/Legal/Green Highway/NGT/2018-19
Date: 30th July, 2020

TO WHOMSOEVER IT MAY CONCERN

The Competent Authority, hereby authorizes Shri Vivekanand Jaiswal, Dy.General Manager (Tech.) National Highways & Infrastructure Development Corporation Limited, New Delhi, to sign and execute the Vakalatnama, Affidavit, Application(s), Reply, Rejoinder, Appeal, and all other necessary pleadings, etc., in the matter titled as Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs National Highways Authority of India & Ors., before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Msahay

(Manoj Sahay)

Director (Admin & Finance)

मनोज सहाय, भा.ले.प. और ले.से.
MANOJ SAHAY, IA&AS
निदेशक (प्रशा. व वित्त) संयुक्त सचिव स्तर
Director (Admin. & Fin.) Joint Secretary (level)
राष्ट्रीय राजमार्ग एवं अवसंरचना विकास निगम लिमिटेड
National Highways & Infrastructure Development Corporation Limited
सड़क परिवहन एवं राजमार्ग मंत्रालय
Ministry of Road Transport & Highways
भारत सरकार / Govt. of India

BEFORE THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

SOCIETY FOR PROTECTION OF CULTURE, HERITAGE,
ENVIRONMENT, TRADITIONS AND PROMOTION OF NATIONAL
AWARENESS ...APPLICANT

AND

NATIONAL HIGHWAYS AUTHORITY OF INDIA & ORS ...RESPONDENT

KNOW ALL to whom these present shall come that I, Vivekanand Jaiswal, Deputy General Manager (Tech.), National Highways & Infrastructure Development Corporation Limited on behalf of the above named Applicant do hereby appoint:
ALOK KUMAR JAIN, CHAMBER NO.501, L.C. BLOCK-III, DELHI HIGH COURT NEW DELHI, Enrol.no. D/241/1985 ,(M-09867569924)
Ms SONAL RAWAT, **Enrol.no.1858/2015 (M-9821210994)**
(Herein after called the advocate/s) to be my/our Advocate in the above noted case and authorise him:-

1. To act, appear and plead in the above-noted case before this Tribunal or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/us.
2. To sign, file, verify and present pleadings, statement of defence, applications .replies etc, appeals, cross-objections or petitions for executions review revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage.
3. To file and take back documents, to admit and/or deny the documents of opposite party.
4. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.
5. To take execution proceedings.
6. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.
7. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.
8. And I/We the undersigned do hereby agree to rectify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes.
9. And I/We undertake that I/We or my/our duly authorized agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called.
10. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. 11. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself.
11. And I/We the undersigned to hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I//we hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 31.5 day of July 2020, Accepted subject to the terms of the fees

Sonal
Advocate

Alok Jain
Advocate



Society for Protection of Culture, Heritage,
Environment, Traditions and Promotion of
National Awareness Vs. National Highways
Authority of India & Ors. - Execution Petition No.
29/2018 in OA No. 386/2016

From: Sonal Rawat (sonalrawat14@yahoo.in)

To: anilsood@spchetna.com; mukulsinghhadv@gmail.com

Cc: fkhan7841@gmail.com

Date: Tuesday, 4 August, 2020, 03:55 pm IST

Sir/Madam,

Attached please find the scanned copy of the Additional Affidavit
filed on behalf of National Highways & Infrastructure
Development Corporation Limited, in the captioned matter.

Regards,

Sonal Rawat
Advocate
M. No. 9821210994



Additional Affidavit-Society for protection Vs. NHAI.pdf
6.8MB